

GOVERNMENT OF INDIA  
MINISTRY OF COAL

**RAJYA SABHA**  
**UNSTARRED QUESTION NO 1153**  
TO BE ANSWERED ON 10.03.2025

**Monitoring methane emissions from coal mines**

**1153. Dr. Fauzia Khan:**

Will the Minister of Coal be pleased to state:

- (a) the annual methane emissions from coal mines for last five years;
- (b) whether Government plans to adopt a monitoring or regulatory framework for coal mine methane emissions;
- (c) if so, the details thereof, if not, the reasons therefor;
- (d) whether Government, in collaboration with ISRO, is exploring the development or deployment of satellite-based monitoring systems, similar to MethaneSAT to detect and quantify greenhouse gas emissions, particularly methane, within its territory; and
- (e) if so, the details thereof, if not, the reasons therefor?

**ANSWER**  
**MINISTER OF COAL AND MINES**  
**(SHRI G. KISHAN REDDY)**

(a) (b) & (c): The methane emissions from coal mines released during the extraction, processing, storage and distribution of coal are estimated under the subcategory 'fugitive emissions from solid fuels (above-ground and below-ground mining)' under the energy sector. There is no mechanism in place under Ministry of Coal at present, to monitor & regulate methane emissions. Assessment of such emissions are however undertaken at MoEF&CC level for reporting to United Nations Framework Convention on Climate Change (UNFCCC).

As informed by MoEF&CC, as per the Biennial Update Reports (BURs) and the National Communications (NCs), the fugitive emissions from coal mines in the year 2016, 2019 and 2020 were reported as 815.26 Kilo Tonnes (kt), 810.36 kt, 795.66 kt respectively.

(d) & (e): At present, no such proposal is under consideration of Ministry of Coal.

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